

Development Corporation washeries. It has also been decided to simplify the export procedure. Subject to a floor price being set by the M.M.T.C. and canalisation of the export being done through them, exporters will be free to negotiate with foreign buyers.

The suggestion for financing the pithead stocks at collieries has, however, not been accepted.

Flue Epidemic

191. SHRIMATI ILA PAL CHOU-

DHURI :

SHRI R. K. BIRLA :

SHRI DEVEN SEN :

SHRI SAMINATHAN :

SHRI MAYAVAN :

SHRI N. R. LASKAR :

SHRI SRADHAKAR SUPAKAR :

SHRI CHENGALRAYA NAIDU :

SHRI NARAYANAN :

SHRI N. K. SANGHI :

SHRI DHANDAPANI :

DR. KARNI SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) Whether It is a fact that the toll of life taken by the recent Flue epidemic in the country was heavy;

(b) If so, whether Government have obtained any authentic information regarding the number of persons who fell ill or died separately as a result of their suffering from Flue; and

(c) what measures were taken to check the epidemic in the beginning and to prevent the suffering people from becoming victims of death?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No.

(b) The information available so far is given in the statement laid on the Table of the House [*Placed in Library. See No. LT-2552/70*].

(c) On receipt of information regarding

the outbreak of influenza epidemic in Europe due to A2/Hong Kong/68 and certain reports in the local newspapers of a similar outbreak of the disease in India also, a letter was sent to all States asking them to report the incidence of influenza and advising them about the steps to be taken for its prevention and treatment and the procedure to be followed for the collection of pathological material from the patients.

In States like, Rajasthan and Gujarat where large numbers of cases were reported, steps were taken to give medical relief in the affected areas by providing medicines to the village panchayats and mobile medical units. Steps were also taken to stock the essential drugs in the primary health centres and district hospitals.

Strike by D.M.C. Sweepers and other Employees

192. SHRI D. R. PARMAR :

SHRI KIKAR SINGH :

SHRI P. N. SOLANKI :

SHRI DEVAN SEN :

SHRI ABDUL GHANI DAR :

SHRI ONKAR LAL BERWA :

SHRI P. M. MEHTA :

SHRI DHANDAPANI :

SHRI A. SREEDHARAN :

SHRI YASHPAL SINGH :

SHRI S. KUNDU :

SHRI N. R. DEOGHARE :

SHRI RAMAVTAR SHASTRI :

SHRI M. L. SONDHI :

SHRI ARJUN SINGH

BHADORIA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there was a strike of the Delhi Sweepers and other Municipal Employees of the Delhi Municipal Corporation in January, 1970;

(b) if so, the reasons for the strike, and the details of their demands;

(c) whether the strike has been declared illegal;

(d) if so, the steps taken by his Department, Police Department, Labour Depart-